

## Annexure – 6

Name of the corporate debtor: Swiss Ribbons Pvt Limited ; Date of commencement of Liquidation: 03-March-2021 ( Effective Commencement Date: 30-10-2021) ; List of stakeholders as on: 20-08-2022

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien/ attachment removed ?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Rakesh Maskatwala	Claim form dated 11-12-2021, Email Received on 11-12-2021	35374	0	Operational Creditors	0	NA	0	0.00	0	0	35374	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
2	Hari Om Enterprise	Claim form dated 10-12-2021, Email Received on 11-12-2021	20630	20630	Operational Creditors	0	NA	0	0.00	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
3	Sai Ashish Spring Works	Claim form dated 10-12-2021, Email Received on 11-12-2021	21400	21400	Operational Creditors	0	NA	0	0.00	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
4	Harshi Polytex	Claim form dated 10-12-2021, Email Received on 11-12-2021	27964	0	Operational Creditors	0	NA	0	0.00	0	0	27964	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
5	Saptashrunghi Creation	Claim form dated 09-12-2021, Email Received on 12-12-2021	196301	44463	Operational Creditors	0	NA	0	0.01	0	0	151838	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
6	Jayantilal Ganpatram Chevli	Claim form dated 09-12-2021, Email Received on 11-12-2021	261360	0	Operational Creditors	0	NA	0	0.00	0	0	261360	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same

7	Chetan & Co	Claim form dated 10-12-2021, Email Received on 11-12-2021	31072	0	Operational Creditors	0	NA	0	0.00	0	0	31072	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
8	Prime Impex	Claim form dated 10-12-2021, Email Received on 11-12-2021	736845	303041	Operational Creditors	0	NA	0	0.07	0	0	433804	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
9	Aashapuri Creation	Claim form dated 09-12-2021, Email Received on 11-12-2021	5009	5009	Operational Creditors	0	NA	0	0.00	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
10	Bhumika Textiles	Claim form dated 09-12-2021, Email Received on 11-12-2021	100012	100012	Operational Creditors	0	NA	0	0.02	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
11	Dipika Polysters	Claim form dated 09-12-2021, Email Received on 11-12-2021	97605	0	Operational Creditors	0	NA	0	0.00	0	0	97605	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
12	Royal Welds & Engineering Co.	Email Received on 11-12-2021	36175	0	Operational Creditors	0	NA	0	0.00	0	0	36175	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
13	Jayantilal Mohanlal Chapada	Email Received on 11-12-2021	28694	0	Operational Creditors	0	NA	0	0.00	0	0	28694	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be

14	Shah Associates	Claim form dated 08-12-2021, Email Received on 11-12-2021	100877	43352	Operational Creditors	0	NA	0	0.01	0	0	57525	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
15	Capri Refrigeration	Claim form dated 09-12-2021, Email Received on 11-12-2021	80312	7670	Operational Creditors	0	NA	0	0.00	0	0	72642	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
16	Doriwala Polytex Pvt Ltd	Claim form dated 11-12-2021, Email Received on 11-12-2021	316460	0	Operational Creditors	0	NA	0	0.00	0	0	316460	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
17	Dhiraaj Rayon	Claim form dated 11-12-2021, Email Received on 11-12-2021	47318	0	Operational Creditors	0	NA	0	0.00	0	0	47318	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
18	Sumilon Industries Pvt Ltd	Claim form dated 11-12-2021, Email Received on 11-12-2021	5720267	4178730	Operational Creditors	0	NA	0	0.97	0	0	1541537	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
19	Golden Synthetics	Claim form dated 11-12-2021, Email Received on 11-12-2021	7544959	5114253	Operational Creditors	0	NA	0	1.19	0	0	2430706	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
20	Kaamdhenu Yarn	Claim form dated 11-12-2021, Email Received on 11-12-2021	5504192	2038797	Operational Creditors	0	NA	0	0.47	0	0	3465395	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be

21.00	Rajeshree Jari Enterprise	Claim form dated 11-12-2021, Email Received on 11-12-2021	199081.00	79212.00	Operational Creditors	0.00	NA	0.00	0.02	0.00	0.00	119869	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
22	Mr. Impex	Claim form dated 11-12-2021, Email Received on 11-12-2021	747058	747058	Operational Creditors	0	NA	0	0.17	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
23	Hariom Zarilon Pvt Ltd	Claim form dated 10-12-2021, Email Received on 11-12-2021	279338	279338	Operational Creditors	0	NA	0	0.07	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
24	Modern Synthetics	Claim form dated 10-12-2021, Email Received on 13-12-2021	67013	0	Operational Creditors	0	NA	0	0.00	0	0	67013	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
25	Modern Textlene	Claim form dated 10-12-2021, Email Received on 13-12-2021	162339	0	Operational Creditors	0	NA	0	0.00	0	0	162339	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
26	Lalwala Rayons	Claim form dated 10-12-2021, Email Received on 13-12-2021	31327	0	Operational Creditors	0	NA	0	0.00	0	0	31327	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
27	Finix Rubber Works	Claim form dated 13-12-2021, Email Received on 13-12-2021	38350	0	Operational Creditors	0	NA	0	0.00	0	0	38350	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be

28	Rainbow Dyeing Works	Claim form dated 13-12-2021, Email Received on 13-12-2021	1602201	562352	Operational Creditors	0	NA	0	0.13	0	0	1039849	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
29	Uma Enterprise	Claim form dated 10-12-2021, Email Received on 14-12-2021	20418	0	Operational Creditors	0	NA	0	0.00	0	0	20418	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
30	Mahalaxmi Reel Maker	Claim form dated 13-12-2021, Email Received on 15-12-2021	9274	9274	Operational Creditors	0	NA	0	0.00	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
31	Adarsh Textiles	Claim form dated 11-12-2021, Email Received on 15-12-2021	445751	422473	Operational Creditors	0	NA	0	0.10	0	0	23278	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
32	Arjun Jari	Claim form dated 16-12-2021 Email Received on 17-12-2021	12065	0	Operational Creditors	0	NA	0	0.00	0	0	12065	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
33	Jayesh N Kinariwala	Claim form dated 18-12-2021, Email Received on 18-12-2021	32400	16200	Operational Creditors	0	NA	0	0.00	0	0	16200	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP, the same will be considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
34	D N Corporation	Claim form dated 10-12-2021, Email Received on 18-12-2021	5656	5656	Operational Creditors	0	NA	0	0.00	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be

35	Tirupati Corporation	Claim form dated 10-12-2021, Email Received on 18-12-2021	22008	22008	Operational Creditors	0	NA	0	0.01	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
36	Ambica Plastic	Claim form dated 20-12-2021, Email Received on 20-12-2021	210158	69983	Operational Creditors	0	NA	0	0.02	0	0	140175	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
37	D V Kapadia	Claim form dated 22-12-2021, Email Received on 23-12-2021	4357	0	Operational Creditors	0	NA	0	0.00	0	0	4357	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
38	HariOm Enterprise	Claim form dated 22-12-2021, Email Received on 23-12-2021	179336	179336	Operational Creditors	0	NA	0	0.04	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
39	Jalaram Engineering Works	Claim form dated 22-12-2021, Email Received on 23-12-2021	31222	0	Operational Creditors	0	NA	0	0.00	0	0	31222	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
40	Karishma Textile	Claim form dated 22-12-2021, Email Received on 23-12-2021	347881	0	Operational Creditors	0	NA	0	0.00	0	0	347881	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
41	Radhika Textiles	Claim form dated 22-12-2021, Email Received on 23-12-2021	1309524	0	Operational Creditors	0	NA	0	0.00	0	0	1309524	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be

42	Shreenathji Fibres	Claim form dated 22-12-2021, Email Received on 23-12-2021	22986	5631	Operational Creditors	0	NA	0	0.00	0	0	17355	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
43	Swami Enterprise	Claim form dated 22-12-2021, Email Received on 23-12-2021	544381	182586	Operational Creditors	0	NA	0	0.04	0	0	361795	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
44	Swami Enterprise HUF	Claim form dated 22-12-2021, Email Received on 23-12-2021	592904	592904	Operational Creditors	0	NA	0	0.14	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
45	Usha Yarn	Claim form dated 22-12-2021, Email Received on 23-12-2021	24345	0	Operational Creditors	0	NA	0	0.00	0	0	24345	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
46	Vijay Rayon	Claim form dated 22-12-2021, Email Received on 23-12-2021	7327	0	Operational Creditors	0	NA	0	0.00	0	0	7327	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
47	Nitya Creation	Claim form dated 07-01-2022, Email Received on 07-01-2022	45006	0	Operational Creditors	0	NA	0	0.00	0	0	45006	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
48	Om Creation	Claim form dated 07-01-2022, Email Received on 07-01-2022	43153	43153	Operational Creditors	0	NA	0	0.01	0	0	0	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be

49	Gayatri Traders	21-Jan-22	102561	52026	Operational Creditors	0			0.01	0	0	50535		Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
50	Shah Harkhachand Tilokchand	11-Jan-22	28110	0	Operational Creditors	0			0.00	0	0	28110		Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the services / goods provided / supplied for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
51	P N Jariwala	11-Dec-21	285000	35000	Rent	0	NA	0	0.01	0	0	250000	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the
52	D D Jariwala	11-Dec-21	285000	19500	Rent	0	NA	0	0.00	0	0	265500	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
53	Jayvadan B Jariwala	11-Dec-21	159275	21875	Rent	0	NA	0	0.01	0	0	137400	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
54	Sagar D Jariwala C/F Dineshchandra B Jariwala	11-Dec-21	122234	21875	Rent	0	NA	0	0.01	0	0	100359	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
55	Krunal Enterprise	11-Dec-21	270000	35000	Rent	0	NA	0	0.01	0	0	235000	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
56	Mehul Enterprise	11-Dec-21	285000	35000	Rent	0	NA	0	0.01	0	0	250000	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be



57	Pooja Enterprise	11-Dec-21	305000	35000	Rent	0	NA	0	0.01	0	0	270000	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
58	Dinesh B Jariwala	11-Dec-21	283500	31500	Rent	0	NA	0	0.01	0	0	252000	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
59	R H Jariwala	11-Dec-21	-97550	0	Rent	0	NA	0	0.00	0	0	-97550	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
60	Navinchandra B Jariwala	11-Dec-21	78155	21875	Rent	0	NA	0	0.01	0	0	56280	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
61	Mr. Harishkumar B. Jariwala	11-Dec-21	273975	0	Rent	0	NA	0	0.00	0	0	273975	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
62	Harish B Jariwala	11-Dec-21	196000	21875	Rent	0	NA	0	0.01	0	0	174125	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
63	Bhakti Enterprise	11-Dec-21	-242709	0	Rent	0	NA	0	0.00	0	0	-242709	0	Claim amount prior to CIRP is admitted and the balance amount claimed pertains to the rent for the period of CIRP/ LIQUIDATION, the same considered as CIRP going concern cost and dealt with as per the terms of supplies and payment agreed by the Resolution Professional / Liquidator as the case may be
TOTAL			<b>30283236</b>	<b>15425047</b>		<b>0</b>		<b>0</b>	<b>3.59</b>	<b>0</b>	<b>0</b>	<b>14858189</b>	<b>0</b>	